

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

SPECIAL BENCH

COURT-IV

Item No. 101
CA(CAA)-13(ND)/2020

IN THE MATTER OF:

**Mstar Semiconductor India Pvt. Ltd.
And Mediatek India Technology Pvt. Ltd.**

...APPLICANT

Section

Under Section 230-240

Order delivered on 05.06.2020

Coram:

SHRI P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)

MS. SUMITA PURKAYASTHA, HON'BLE MEMBER (TECHNICAL)

**For the Applicant/Petitioner :
For the RD/OL :
For the I.T. Department :**

ORDER

As per direction by the Bench, matter is adjourned to 12.06.2020.

SD/-

(Court Officer)